शिक्षा मंत्री (डा० त्रिगुण सेन) : (क) जी हां ।

(ख) यूनेस्को से अभी तक टीम की रिपोर्ट प्राप्त नहीं हुई है ।

Laws in Force in Chandigarh Union Territory

1656. SHRI SHRI CHAND GOEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the laws in force in the Union Territory of Chandigarh are not similar to the laws in force in other Union Territories of the country; and

(b) if so, the steps contemplated by Government to remove this disparity?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Most of the Central Acts, unless they are of local application, apply to all the Union territories in the same manner as they apply to the States. In regard to matters not covered by such Central Act, the laws in force in the Union territories are not uniform to such matters are not the same in all cases. It is, therefore, not possible to bring about uniformity in this field.

Ministers Account on their Tour Abroad to Parliament

1657. SHRI K. M. KOUSHIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a convention that Ministers and Deputy Ministers visiting foreign countries on official business should give an account of their visit to the Parliament; and

(b) if the reply to part (a) above be in the negative, whether Government propose to introduce such a convention?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) No, Sir.

(b) No, Sir.

केरल के एक मंत्री के बारे में अमरीका की एक पत्रिका में छपा समाचार

1658. श्री रघुवीर सिंह शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अमरीका की एक पत्रिका में प्रकाशित हुए इस अभिप्राय के समाचार की ओर सरकार का ध्यान आकर्षित कराया गया है कि केरल राज्य का एक मंत्री अमरीका द्वारा उसे 3 लाख रुपये दिये जाने पर राज्य के मंत्रीमंडल के विरुद्ध कार्य करने के लिए सहमत हो गया है;

(ख) क्या इस विषय में कोई जांच कराई गई है; और

(ग) यदि हां, तो उसका क्या निष्कर्ष निकला है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) जी हां ।

(ख) राज्य सरकार ने इस सम्बन्ध में जांच की आवश्यकता नहीं समझी ।

(ग) प्रश्न नहीं उठता ।

दिल्ली में शान्तिवन के निकट पुल

1660. श्री बलराज मधोक :
श्री राम गोपाल शालवाले :
श्री हरदयाल देवगुण :
श्री टी० पी० शाह :

क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली नगर निगम ने यमुना पार रहने वाले लोगों की